

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.944/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		Ratan Kumar Shaw & Anr Versus- Rajson Financial Services Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. BINAY KR. UPADHYAY, ADV. / Petitioner.
2. ARIHANT CHANDHURY ADV. / Re.
3. Ram Praveen Singh / R-1
4. Bikasmita Bhattacharya / Petitioner.

[Signature]
24/10/17

1. Krishna Prasad Choudhury, Advocate R-1

[Signature]
24/10/17

2. KULDIP MULLICK, ADVOCATE / R-7

3. SASHI AGARWAL, PCA

[Signature]
24/10/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 and 7 are present.

It appears from the earlier order that respondent no. 1 was directed to give details of the transferor but has not complied with the order dated

04/09/2017. Respondents are directed to comply with the order dated
04/09/2017. Both the parties are directed to comply with order dated
04/09/2017.

List on 11/12/2017.

8A

(Jinan K.R.)
Member (J)

8B

(Vijai Pratap Singh)
Member (J)